

**GOVERNMENT OF MEGHALAYA
HOME (POLITICAL) DEPARTMENT**

No.POL.75/2020/Pt.I/60

Dated: Shillong, the 25th August, 2020.

IMPORTANT PUBLIC NOTICE

In terms of Order No. POL.75/2020/PtI/43, dated 1st June, 2020, it is, hereby, reiterated that there is **no restriction on the Inter-District Movement of persons within the State.**

It has, however, been reported that local level restrictions on movement of persons within the State and Quarantine Protocols are being imposed by some districts / localities. Such local restrictions do not have the mandate of the State Government and should not be imposed.

It may also be noted that the revised Testing, Quarantine and Discharge Policy for COVID-19 issued on 21st August, 2020 by the Health & Family Welfare Department, Government of Meghalaya available on the State Portal @ www.meghalaya.gov.in applies to citizens returning from outside the State or persons from outside the State visiting Meghalaya.



(M.S. Rao)

Chief Secretary
Government of Meghalaya

Memo POL.75/2020/PtI/60-A Dated: Shillong the 25th August, 2020

Copy to: -

1. The Secretary to the Governor of Meghalaya for kind information of the Hon'ble Governor.
2. The Private Secretary to the Chief Minister, Meghalaya for kind information of the Chief Minister.
3. The Private Secretary to the Deputy Chief Minister, Meghalaya for kind information of the Deputy Chief Minister.
4. The Private Secretary to the Health Minister, Meghalaya for kind information of the Health Minister.
5. The Private Secretary to the all Hon'ble Ministers, Meghalaya for kind information of Hon'ble Minister.
6. The Private Secretary to Chief Secretary, Government of Meghalaya for favour of information of the Chief Secretary.
7. The Additional Chief Secretaries/Principal Secretaries/ Commissioners & Secretaries/ Secretaries of all the Department, Government of Meghalaya.
8. The Director General of Police, Meghalaya, Shillong for favour of information and necessary action.
9. The Director, Information and Public Relations for wide publicity of the Order.
10. The Director of Health Services (MI)/MCH&FW)/Research), Meghalaya, Shillong.
11. The Director All India Radio for wide publicity of the above Order.
12. The Director, Doordarshan Kendra Shillong for wide publicity of the above Order.
13. The Secretary Autonomous District Councils.
14. **All Deputy Commissioners, Shillong/Nongstoin/Mawkyrwat/Jowai/Khliehriat/
Nongpoh/Tura/Ampati/Resubelpara/Williamnagar/Baghmara for information and necessary action.**
15. All Superintendents of Police, Shillong/Nongstoin/Mawkyrwat/Jowai/Khliehriat/Nongpoh/Tura/Ampati/Resubelpara/Williamnagar/Baghmara for information and necessary action.
16. The Chief Executive Officer, Municipal Board, Shillong/Tura/Jowai/Resubelpara.



Secretary to the Government of Meghalaya
Political Department